Office Memorandum

The country is facing unprecedented crisis due to COVID-19 pandemic. In order to aid the Government of India in its effort to fight against the spread of COVID-19 it is decided to appeal all officers and staff including contractual/outsourced employees of this Tribunal to contribute one day’s salary to the Prime Minister Citizens’ Assistance and Relief in Emergency Situation (PM-CARES) Fund.

If any employee has any objection to it he/she may inform the Section Officer and DDO of this Tribunal by sending a text message to his mobile no. 9804910868 or by email to the ID drt3kolkata-dfs@gov.in by 2.00 PM tomorrow i.e. on 16.04.2020, failing which it will be assumed that he/she has no objection to such deduction from his/her salary. If any of the officers and staff has already deposited any contribution on their own to the PM-CARES Fund he/she is requested to inform the details of the same by the abovementioned manner.

It may be noted that contribution made to PM-CARES Fund is exempted under section 80G of the Income Tax Act.

It is also informed that a report on the total amount of contribution will be sent to the Department of Financial Services as desired by that Department vide letter No.18/09/2020 dated 15.04.2020.

This issues with the approval of the Ld. Presiding Officer, DRT-3, Kolkata.

Sd/-

(Dipankar Dutta)
Registrar

To
All officers and staff, DRT-3, Kolkata